

**F. No L-25012(11)/19/2024-LME NMCG-**

Ministry of Jal Shakti  
Department of WR, RD&GR  
National Mission for Clean Ganga

Major Dhyanchand National Stadium  
Near India Gate, New Delhi  
Date: 30.07.2024

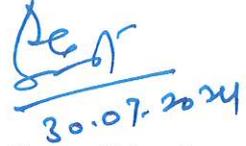
**Sub: Report on behalf of the National Mission for Clean Ganga (NMCG) in the matter of OA no 491/2024- News item titled- "Ganga water unsafe for bathing says Bihar Government report on river pollution"- before the Hon'ble NGT(PB).**

This has a reference to the Order dated 02.05.2024, passed by the Hon'ble NGT in the above subject matter inter-alia involving the issue that almost all major rivers passing through Bihar are unsafe even for bathing. The NMCG has been impleaded as one of the Respondents.

2. The Report on behalf of the NMCG in compliance of the order/directions dated 02.05.2024, passed by the Hon'ble NGT is attached. Therefore, it is humbly requested that the Report of the NMCG be arranged to be placed before the Hon'ble Tribunal for consideration.

This issues with the approval of the competent authority.

Encl: As above



**Anup Kumar Srivastava**  
**Executive Director (T), NMCG**

To,

The Registrar, Hon'ble National Green Tribunal, Copernicus Marge New Delhi

Copy for information to:

- (1) PS to the Secretary DoWR, RD&GR, Ministry of Jal Shakti New Delhi
- (2) PS to the DG NMCG

**Ministry of Jal Shakti**  
**Department of WR, RD & GR**  
**National Mission for Clean Ganga**

**Report on behalf of the National Mission for Clean Ganga(NMCG) in the matter of OA no 491/2024- News item titled- "Ganga water unsafe for bathing says Bihar Government report on river pollution"- before the Hon'ble NGT(PB).**

1. That in the aforementioned matter, the Hon'ble NGT has taken suo-motu cognizance, based on the news item appeared in 'Hindustan Times' dated 26.02.2024, titled "Ganga water unsafe even for bathing, says Bihar government report on river pollution"

2. That the Hon'ble Tribunal, vide order dated 02.05.2025, has impleaded the following as respondents and directed to submit report:

- a) Central Pollution Control Board through its Member Secretary.
- b) Bihar State Pollution Control Board through its Member Secretary.
- c) National Mission for Clean Ganga through its Director.

3. That the issues involved in the matter have been examined and submits as under:

**3.1 The STP status in Bihar is summarized as below:**

NMCG has provided financial assistance for 32 STP projects having cumulative capacity of **740.60 MLD** in Bihar **amounting to Rs. 4866.11 Crore** under Namami Gange Program. *All these STP projects have provision for treatment of Faecal Coliform and disinfection as per the required standards.* The district/town-wise details of these STPs and their current status are as under:

S No.	District	Town	Capacity in MLD	Sanctioned cost (Rs. In Cr)	Present Status
1	Patna	Digha	100	824	Under Progress
2		Kankarbagh	50	578.89	Under Progress
3		Beur	43	93.94	Completed
4		Karmalichak	37	90.94	Completed
5		Saidpur	60	184.93	Completed
6		Pahari	60	191.62	Completed
7		Barh	11	58.26	Completed
8		Mokama	8	73.4	Under Progress
9		Maner	6.5	69.77	Completed

10		Danapur	25	103.87	Under Progress
11		Phulwarishariff	13	46.25	Under Progress
12		Fatuha	7	35.49	Under Progress
13		Bakhtiyarpur	10	35.88	Under Progress
14	Bhalagpur	Sultanganj	10	60.22	Completed
15		Naugachia	9	60.79	Completed
16		Bhalgalpur	45	413.29	Under Progress
17		Kahalgaon	6	48.26	Under Progress
18	Saran	Sonepur	3.5	47.41	Completed
19		Chhapra	32	236.15	Completed
20	Begusarai	Begusarai	17	230.06	Under Progress
21	Vaishali	Hajipur	22	305.19	Under Progress
22	Munger	Munger	30	366.78	Completed
23	Lakhisarai	Barahiya	6	59.28	Under Progress
24		Lakhisarai	22	94.13	Under tendering
25	East Champaran	Ramnagar	9	56.97	Under tendering
26		Narkatiaganj	7	47.39	Under tendering
27		Motihari	23	149.16	Under tendering
28		Raxaul	12	63.17	Under tendering
29	Supaul	Supaul	12.1	57.09	Under tendering
30	Aurangabad	Daudnagar	10.5	42.25	Under tendering
31	Rohtas	Dehri On Sone	21	63.89	Under Progress
32	Jamui	Jamui	13	77.39	Under tendering
<b>Total</b>			<b>740.6</b>	<b>4866.11</b>	

### 3.2 Manual Water Quality Station Data of River Ganga in Bihar during 2023

- i. Under the "NamamiGangeProgramme", the Central Pollution Control Board (CPCB) carrying out the manual water quality monitoring of River Ganga at 112 locations in five States viz. Uttarakhand, Uttar Pradesh, Bihar, Jharkhand, and West Bengal in collaboration with State Pollution Control Boards, wherein at 33 locations, the water quality monitoring is carried out in Bihar.
- ii. The River water quality is assessed for primary water quality criteria, notified for outdoor bathing in terms of pH (6.5-8.5), Dissolved Oxygen (DO) ( $\geq 5\text{mg/L}$ ), Bio-

chemical Oxygen Demand (BOD) ( $\leq 3$ mg/L), Faecal Coliform (FC) ( $\leq 2500$  MPN/100ml) and Faecal Streptococci (FS) ( $\leq 500$  MPN/100ml). The water quality data for 2023 (Jan to Dec) and 2024 (Jan to March) is enclosed in the Annexure-I.

- iii. The analysis of data for the year 2023 (Jan to Dec) and 2024 (Jan to March) in Bihar indicates:
  - i. River water quality is meeting the primary water quality bathing criteria w.r.t. *pH (Median)* at all the locations in river Ganga in Bihar.
  - ii. River water quality is meeting the primary water quality bathing criteria w.r.t. *DO (Median)* at all the locations in river Ganga in Bihar.
  - iii. River water quality is meeting the primary water quality criteria for bathing w.r.t. *BOD (median)* in the entire stretch river Ganga in Bihar.
  - iv. River water quality is not meeting the primary water quality criteria for bathing wrt *Faecal Coliform (median)* in entire stretch of Bihar except one location namely ArrahChapra Road Bridge, U/s Doriganj
  - v. River water quality is meeting the primary water quality w.r. t *Faecal Streptococci (median)* in the entire stretch of river Ganga in Bihar.

### 3.3 The STP monitoring in Bihar:

Under the PIAS Project executed by CPCB under the "NamamiGangeProgramme," STPs located in Ganga front towns are monitored by CPCB on tri-annual basis. During the last round of monitoring in August – November, 2023, assessment of 8 STPs was carried out in Bihar. There are 8 Commissioned STPs (5 Towns) with designed capacity of 233.5 MLD. Monitoring of 8 STPs indicates that 07 were operational, & 1 was Non-operational. Among all operational STPs, all STPs were found to be complying with notified norms (BOD, COD) except in terms of (TSS, FC). The operational capacity is 224.5 MLD and utilized capacity is 110.6 MLD (~ 49.27 % of operational capacity)

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	BOD ( $\leq 10$ mg/l)	COD ( $\leq 50$ mg/l)	TSS ( $\leq 20$ mg/l)	FC ( $\leq 230$ MPN/100 ml)
1	Beur New, Patna	Patna	43	4	17.21	80	3300
2	KarmaliChak	Patna	37	3	16	38	160000
3	Pahari (New) STP, 60MLD	Patna	60	5	28	40	92000
4	Saidpur (60 MLD) STP	Patna	60	4	28	56	28000

5	Sonepur STP, 3.5MLD	Sonepur	3.5	2	12	22	7000
6	Barh	Barh	11	4	24	64	54000
7	Sultanganj	Sultanganj	10	4	24	68	2300
8	Naugachia	Naugachia, Bhagalpur	9	Non-operational			

### 3.4 Remedial Actions:

- a) That it is submitted that in this regard, communication through the DO letters have been sent by CPCB to Principal Secretary, Urban Development and Housing Department, Government of Bihar to direct the concerned agencies/officers to address the issues of Non-compliance, Non-operation, under capacity utilization in these STPs etc.
- b) After getting the report of CPCB regarding Non Compliances in operational STPs in Bihar, NMCG has sent a communication to Principal Secretary, Urban Development and Housing Department, Government of Bihar on 25.06.2024 to examine the matter and seek a report from executing agency that why these STPs have failed in FC compliances despite having provision of disinfection/ fecal coliform removal in these STPs. These STPs should be meeting the desired objective of coliform reduction/ compliance with norms. State has been requested to submit the action taken report within 15 days. (copy enclosed).

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सर्वोच्च न्यायालय, न्यायाधीशों की अदालत, न्याय भवन  
 भारत सरकार, नया दिल्ली का भारत  
 जन सेवाधन, नदी विकास एवं नगर सुरक्षा विभाग  
 राष्ट्रीय स्वच्छ नदी मिशन

प्रथम तल,  
 मेजर ध्यानचंद नेशनल स्टेडियम,  
 इंडिया गेट, नई दिल्ली  
 दिनांक: 25<sup>th</sup> June 2024

सेवा में,

**The Principal Secretary,**  
 Urban Development & Housing Department,  
 Government of Bihar, Room No. 1, 1<sup>st</sup> Floor, Vikas Bhawan,  
 New Secretariat, Bailey Road, Patna, Bihar – 800001

**Subject: Non-compliance of STPs in Bihar -- reg.**

महोदय,

Kindly refer to the MCGI order dated 02.05.2024 in the matter OA no. 491 of 2024, wherein it has been highlighted that rivers passing through Bihar are unsafe for bathing on the basis of annual survey report on health of reservoirs as per report of Bihar State Pollution Control Board. Further, sample checks at 98 points of several rivers in 27 districts of Bihar showed presence of excessive Faecal Coliform (FC) Bacteria in river water.

2. NMCG is providing financial assistance to Bihar State for 32 STP projects for pollution abatement in the districts of Patna (Digha -- Kankarbagh, Beur, Karmalichak, Saidpur, Pahari, Barh, Mokamah, Maner, Danapur, Phulwarishariff, Fatuha, Bakhtiyarpur projects), Bhagalpur (Sultanganj, Naugachia, Bhagalpur, Kahalgaon projects), Saran (Sonepur, Chhapra projects), Begusarai (Begusarai project), Vaisahali (Hajipur project), Munger (Munger project), Lakhisarai (Barahiya, Lakhisarai projects), East Champaran (Ramnagar, Narkatiaganj, Motihari, Raxaul projects), Supaul (Supaul project), Aurangabad (Daudnagar project), Rohtas (Dehri-On-Sone project) and Jamui (Jamui project) under Namami Gange. All these STP projects have provision for treatment of Faecal Coliform and disinfection to achieve the required standards.

3. From the above mentioned projects, 9 projects have been completed and under Operation & Maintenance. As per CPCB report of August – November 2023 (report attached), out of these 9 STPs, 1 STP is reported to be not operational and remaining STPs (8 nos.) have failed in Faecal Coliform parameter. Bihar Urban Infrastructure Development Corporation (BUIDCO) being the executing agency (EA) for these projects needs to ensure that all these STPs comply with the design standards including Faecal Coliform reduction. Any compliance issue needs to be dealt as per contract provisions and reported to NMCG.

4. Accordingly, you are requested to get the matter examined and seek a report from EA that why these STPs have failed to comply in respect of FC parameters in CPCB sampling campaign despite having provision of FC reduction.
5. I am directed to request you to submit the report in this regard to NMCG preferably within 15 days for further necessary action.
6. This issues with the approval of Executive Director (Projects), NMCG.

सादर,  
25.06.24  
डा० प्रवीण कुमार)

निदेशक (तकनीकी), एनएमसीजी

Encl: As above

जानकारी के लिए प्रतिलिपि:

1. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna, Bihar - 800 010
2. The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
3. PS to DG/ PS to ED (Projects)/ PS to ED (Technical), NMCG